

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/5414/A**

From :- Shri Kuashik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 29<sup>th</sup> October, 2021.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJG/6244-6248 Dated at Goalpara the 27<sup>th</sup> October, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 01.11.2021 along with station leave permission, with the official vehicle, at your own cost, from the evening of 30.10.2021, after Court hours, till the morning of 02.11.2021**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence, the next senior most Judicial officer at the station at Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/5415 IA, dated 29.10.2021  
Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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